

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: NUCLEUS PREMIUM PROPERTIES PRIVATE LIMITED Date of Commencement of Liquidation: 20-03-2023; List of Stakeholders as on Date: 20-05-2023; Name of IP: Mr. Dileep K P; Process Number: 1; Last 5 digit of registration number: 12220

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	2987000	0	2987000				NA
2	Liquidation costs incurred till date	0	200000	0	200000				NA
3	Secured financial creditors	1	16692354	1	16692354				Annexure 3
4	Unsecured financial creditors	202	1128381559	202	1128381559				Annexure 4
5	Operational creditors (Workmen)	0	0	0	0				NA
6	Operational creditors (Employees)	7	3446713	7	3446713				Annexure 6
7	Operational creditors (Government Dues)	4	178253278	4	178253278				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	28	105349460	28	105349460				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0				NA
Total		242	1435310364	242	1435310364				